

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: JENSON & NICHOLSON (INDIA) LTD Date of Commencement of Liquidation: 12-02-2018; List of Stakeholders as on Date: 19-03-2021; Name of IP: Mr. Vinay Talwar; Last 5 digit of registration number: 10426

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		2402266						NA
3	Secured financial creditors	1	29533295982	1	29533295982	0	0	0	Annexure 3
4	Unsecured financial creditors	1	123455058	1	123455058	0	0	0	Annexure 4
5	Operational creditors (Workmen)	213	503910925	213	503910925	0	0	0	Annexure 5
6	Operational creditors (Employees)	165	318852542	154	317393600	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	1	2980109	1	2890109	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	1539331516	0	0	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	4	83677547	0	0	0	0	0	Annexure 9
Total		391	32107905945	370	30480945674	0	0	0	